

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5499
ANSWERED ON 3RD APRIL, 2025**

RING ROADS IN TELANGANA

5499. SMT. D K ARUNA:

SHRI EATALA RAJENDER:

SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the State Government of Telangana has sent proposals for building a Regional Ring Road with a length of about three hundred fifty kilometers to ease traffic in and around Hyderabad and has agreed to contribute 50 percent of the land acquisition cost, if so, the details thereof;
- (b) whether the State Government of Telangana has signed the tripartite agreement and had sent it to the Ministry and the land acquisition process was initiated for the Northern Corridor with compensation awards passed by the State Government and yet to be approved by National Highways Authority of India (NHAI), if so, the details thereof;
- (c) whether the Union Government has been requested to sanction Rs. 34,367.62 crore as financial assistance and if so, the details thereof;
- (d) the status of granting environmental clearance for the land acquisition process and the efforts being made to take up land acquisition for the Southern Corridor simultaneously along with the timeframe for completion of the project; and
- (e) the reasons for delay in approval, fund allocation and implementation of the project and the corrective action taken thereon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes sir, the State Government of Telangana has requested the Central Government for sanction of Regional Ring Road for Hyderabad city and gave an undertaking to bear 50% of the land acquisition cost of the project.

(b) The Tripartite Agreement for the sharing of land acquisition cost is yet to be signed. The alignment for the Northern part of Hyderabad Regional Ring Road has been finalised.

(c) A request for sanction of the Regional Ring Road at an estimated cost of Rs. 34,367.62 crore for has been received.

(d) The Environment Clearance for the Northern part of the Hyderabad Regional Ring Road has been granted on 18.03.2025. The Detailed Project Report (DPR) for the Southern part of the Hyderabad Regional Ring Road is in progress, and the project will be taken up based on the outcome of the DPR and inter-se priority of the work.

(e) Development of National Highways is a continuous process. Government keeps on receiving proposals from various State Governments including from the State of Telangana for declaration/upgradation/development of National Highways (NHs). Decision for project implementation and investment is taken based on the outcome of DPR, requirement of connectivity, inter-se priority and synergy with PM Gati Shakti National Master Plan.
